

**NATIONAL CONSUMER DISPUTES
REDRESSAL COMMISSION
GOVERNMENT OF INDIA**



**राष्ट्रीय उपभोक्ता विवाद
निवारण आयोग,
भारत सरकार**

“Upbhokta Nyay Bhawan”
F-Block, G.P.O. Complex,
INA, New Delhi – 110023
Tel. No.24608715, 718

उपभोक्ता न्याय भवन, 'एफ' – ब्लॉक,
जी०पी०ओ० कॉम्प्लेक्स, आई०एन०ए०,
नई दिल्ली – 110023

NO. A-119/MC/NCDRC/2023

19th May, 2023

ORDER

In continuation to this office Order dated 01st September, 2022, with the kind approval of the Hon'ble President, the names of the following empanelled Mediators, whose names were placed in 'Annexure-B' vide Order dated 01.09.2022, are now placed in 'Annexure-A', on submission of Mediation Training Certificates by them in the Registry in terms of Regulation 9 of the Consumer Protection (Mediation) Regulations, 2020:

| Sr. No. | Appln. No. | Name of the Mediator |
|---------|------------|-------------------------|
| 1. | 3 | Dr. Subhash C Gupta |
| 2. | 51 | E.SA.Agilantam |
| 3. | 150 | Dr. Vipin Bihari Pandey |
| 4. | 257 | Mr. Rajesh Jain |
| 5. | 276 | Mr. Hilal Haider |
| 6. | 315 | Mr. Naveen Sharma |
| 7. | 420 | Mrs. Monica Kumar |
| 8. | 448 | Mr. Pawan Kumar |
| 9. | 485 | Ms. Marina K. Saikia |
| 10. | 509 | Mr. Nand Kishore Rajput |
| 11. | 513 | Mrs. Nagma Afroz |
| 12. | 567 | Md. Zaryab Jamal Rizvi |


(S.Hanumantha Rao)
Joint Registrar

Copy to:

The Section Officer (IT), NCDRC, for placing the above order on the website of the NCDRC.